

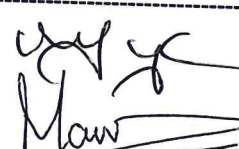

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 91/16	Hearing	397 / 398	Charles Prabhakar & 2 Ors. Vs Evangelical Trust Association of South India

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	B. C. Thiruvengadam] ADVOCATE FOR RESPONDENTS 1 & 2	
2	MANIK B. T		
3	B. M. Arun / Surrender K] for Adr for petition 1 & 2	

Counsel for petitioner is present. M/s. Thiru & Thiru have filed vakalat for R-1 and R-2. He undertakes to file vakalat for R-5 and R-6. Shri Manjunath, Advocate, filed vakalat for R-3. R-4 is called, absent. R-4 is called, absent. R-4 is set ex-parte.

Petitioner is directed to serve copy of petition and annexures thereto to the counsels appearing for R-1,2,3,5 and 6.

List it on 01.09.2017.


MEMBER (J)


MEMBER (T)